

Bridge on National Highway No. 31

*940. { Shri Bholanath Biswas:
Shri P. G. Sen:

Will the Minister of **Transport and Communications** be pleased to state:

(a) the progress made in regard to the construction of Dingra Bridge on the river Mahananda on National Highway (Assam Link) No. 31;

(b) whether the construction of other bridges reported damaged on that road has also been undertaken; and

(c) if so, when they are expected to be completed?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) The State Government have invited fresh tenders for the construction of the Bridge. The report on the tenders is awaited from the State Government.

(b) and (c). The State Government has been asked to furnish particulars about any bridges that may have been damaged on National Highway 31. A report will be submitted on receipt of this information.

जलपान-गृह

*९४१. श्री जांगड़े : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि

(क) रेलवे जलपान-गृहों और भोजन गाड़ियों (डाइनिंग कार) में मासिक वेतन के बजाय कमीशन के आधार पर कर्मचारियों की नियुक्ति के बारे में मंत्रालय ने क्या निर्णय किया है ; और

(ख) यह निर्णय किस-किस रेलवे में कार्यान्वित किया गया है या किया जाने वाला है ?

रेलवे उपमंत्री (श्री शाहनवाज खाँ) :

(क) और (ख). १९५४ में पहले पहल जब खान-पान समिति (catering

committee) की सिफारिश पर विभागीय खान-पान व्यवस्था (Departmental catering) का विस्तार किया गया था, तो हिदायत दी गयी थी कि रेलवे द्वारा संचालित भोजनालयों में खाने-पीने की जो चीजें तैयार की जाती हैं, प्लेटफार्म पर उन की बिक्री का प्रबन्ध, जहां तक हो सके, फेरी वालों से कमीशन के आधार पर कराया जाय। अब हिदायत दी गयी है कि रेलवे द्वारा संचालित भोजनयानों (Dining cars) से गाड़ी के डिब्बों में खाने-पीने की चीज पहुंचाने के लिये भी कमीशन के आधार पर बेटर रखे जायें।

उपरोक्त हिदायतों पर सभी रेलों ने धमल किया है या कर रही हैं।

Fraud at Ambala Cantt. Station

*942. Shri Tangamani: Will the Minister of **Railways** be pleased to state:

(a) whether it is a fact that on the 3rd May, 1960 at Ambala Cantonment Railway Station in Northern Railway a person calling himself as sent by Divisional Personnel Officer relieved the booking clerk on duty;

(b) whether it is a fact that Rs. 740 and some documents were seen found missing;

(c) what steps are being taken in the matter for prosecuting the accused;

(d) whether Government have detected the source of telegram alleged to have been sent by Divisional Personnel Officer; and

(e) the steps taken to prevent such fraud being played in future?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) Yes, Sir.

(b) An amount in the neighbourhood of Rs. 1000/- was found missing along with one First Class ticket ex-Ambala Cantonment to New Delhi and